

during the years 1953-54 and 1954-55 (up-to-date), year-wise;

(b) the number of Scheduled Caste candidates amongst them; and

(c) the number of posts which were reserved for the Scheduled Castes in each category for each year?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (c). Two statements are attached. [Placed in Library, See No. S-104/55]

PLANT PROTECTION SCHEME

495. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) the amount of grants made so far under the Five Year Plan to Punjab in connection with the Plant Protection Scheme; and

(b) the progress made by the Punjab Government in this direction?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Rs. 4,20,000 from 1951-52 to 1954-55, under the Grow More Food Plan.

(b) A statement is placed on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 45.]

TEA GARDEN LABOURERS

496. Shri D. C. Sharma: Will the Minister of Labour be pleased to state:

(a) the total number of labourers employed in tea gardens of Assam and West Bengal during 1954;

(b) the total amount of wages paid to them during the above period; and

(c) the rate and amount of the profit declared by the owners during the above period?

The Deputy Minister of Labour (Shri Abid Ali): (a) Assam—About 5,50,000 labourers were employed in tea gardens during 1954.

West Bengal—According to the latest available information, 2,13,566 lab-

ourers were employed in tea gardens affiliated to the Indian Tea Association and the Indian Tea Planters' Association during 1953.

(b) and (c). Information is not available.

PASSENGER AMENITIES

497. Shri D. C. Sharma: Will the Minister of Railways be pleased to state the amount spent so far on passenger amenities under the various items on the Northern Railway out of the amount sanctioned for 1954-55?

The Deputy Minister of Railways and Transport (Shri Alagesan): A statement is placed on the Table of the House. [See Appendix VIII, annexure No. 46].

TRACTORS

498. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state the approximate value of tractors imported during the year 1954, (country-wise)?

The Minister of Food and Agriculture (Shri A. P. Jain): The value of tractors imported during the year 1954 country-wise, is as under:

| Country | Value of tractors |
|----------------|------------------------|
| U. K. | Rs. 88,95,306 |
| U. S. A. | Rs. 77,63,907 |
| Germany | Rs. 28,72,880 |
| Italy | Rs. 4,42,957 |
| Canada | Rs. 5,93,144 |
| Austria | Rs. 4,08,033 |
| Czechoslovakia | Rs. 5,57,529 |
| Russia | Rs. 22,402 |
| Rumania | Rs. 17,293 |
| TOTAL | Rs. 2,15,73,451 |

STATE LEGISLATIONS REGARDING AYURVEDA

499. Shri D. C. Sharma: Will the Minister of Health be pleased to state:

(a) the names of States which have enacted laws regarding the Ayurvedic system of medicines;

(b) the names of the States which have formed Ayurvedic State faculties; and